

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**LOK SABHA**  
**UNSTARRED QUESTION No. 1598**

TO BE ANSWERED ON MONDAY, FEBRUARY 9, 2026/MAGHA 20, 1947(SAKA)

**SPECIAL ASSISTANCE FOR CAPITAL INVESTMENT IN HIMACHAL PRADESH**

**1598. Dr. Rajeev Bharadwaj:**

Will the Minister of **FINANCE** be pleased to state:

- a) Whether the Union Government approved the proposal submitted by the Government of Himachal Pradesh under the Special Assistance for Capital Investment scheme for the year 2022-23 under PM Gati Shakti Yojana, if so, the details thereof; and
- b) The quantum of amount likely to be provided under Central Assistance to the State under the said scheme?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a): Yes. Based on the recommendations of Department of Promotion of Industry and Internal Trade (DPIIT), the Department of Expenditure, Ministry of Finance, approved 3 projects amounting to Rs 42 crores under Part II (PM Gati Shakti related Expenditure) of the scheme for Special Assistance for Capital Investment (SACI) for the year 2022-23. The entire approved amount of Rs 42 crores was released to the State vide sanction order dated 15.12.2022.

(b): An amount of Rs. 2427.7 crores has been released to Himachal Pradesh under SACI in 2025-26 up to 04.02.2026.

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